

April 28, 2006

Chief Executive Officers of
Primary (Urban) Cooperative Banks

Dear Sir,

Facilities at Extension Counters by Primary (Urban) Cooperative Banks

Please refer to para 4.1 of our circular UBD.BL.No. 5/ 07.01.00/2003-04 dated July 22, 2003 on the captioned subject.

2. With a view to enable the banks to provide better customer service, it has been decided to allow them to undertake following limited transactions at the extension counters:

- (i) Deposit / withdrawal transactions
- (ii) Issue and encashment of drafts and mail transfers
- (iii) Issue and encashment of travellers' cheques
- (iv) Collection of bills
- (v) Advances against fixed deposits of their customers (within the sanctioning power of the concerned officials at the Extension Counter)
- (vi) Disbursement of other loans (only for individuals) sanctioned by the Head Office / base branch up to the limit of Rs.10.00 lakh only

3. Other things mentioned in our above-referred circular remain unchanged.

4. Please acknowledge receipt of this circular to the concerned Regional Office of this Department.

Yours faithfully,

(K.P.V. Karunakaran)
General Manager